

FORM A
PUBLIC ANNOUNCEMENT

***[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]***

FOR THE ATTENTION OF STAKEHOLDERS OF DOC MEDICAL SERVICES PRIVATE LIMITED

1. Name of the Corporate Debtor	DOC MEDICAL SERVICES PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	January 16, 2007
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U33125TN2007PTC062048
5. Address of the Registered Office of the Corporate Debtor	No: 1 Ambadi Road , Kotturpuram, Chennai, Tamil Nadu, India, 600085
6. Liquidation commencement date of Corporate Person	22 nd January, 2024
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IBBI/IPA-002/IP-N00265/2017-18/10778
8. Last date of submission of claims	21 st February, 2024

Notice is hereby given that DOC Medical Services Private Limited has commenced Voluntary Liquidation on 22nd January, 2024

The Stakeholders of DOC Medical Services Private Limited are hereby called upon to submit their proof of claims on or before 21st February, 2024 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: January 22, 2024
Place: Chennai


SHANMUGAKANI SARASKUMAR
Regn. No. IBBI/IPA-002/IP-N00265/2017-18/10778